

BEFORE THE HON'BLE NATIONAL GREENTRIBUNAL
PRINCIPAL, BENCH, NEW DELHI

OA No. 23/2025

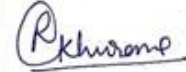
IN THE MATTER OF:-

News Item titled "Haryana's 60.48% groundwater over exploited Kurukshetra worst Jhajjar best says report" appearing in The Tribune dated 08.01.2025.

REPLY ON BEHALF OF RESPONDENT NO.1 I.E.
HARYANA STATE POLLUTION CONTROL
BOARD

INDEX

Sr. No.	Particulars	Page
1.	Reply on behalf of respondent No.1 I.E. Haryana State Pollution Control Board	1
2	Affidavit	2



Rahul Khurana Adv
Counsel,

For Haryana State Pollution Control Board

Date: 11.09.2025
Place: Panchkula

9811894060,
rkhuranalegal@Gmail.com

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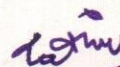
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REPLY ON BEHALF OF RESPONDENT NO.1 I.E.
HARYANA STATE POLLUTION CONTROL
BOARD

Most Respectfully Showeth:

1. That news item relating to extraction of ground water more than replenishment in the State, has been registered as Original Application.
2. That it is most respectfully submitted that Haryana Govt. has enacted "The Haryana Water Resources (Conservation, Regulation and Management) Authority Act, 2020". The major objective of Haryana Water Resource Authority is to manage & regulate water resources of the State to ensure their judicious, equitable, and sustainable utilization, management, and regulation. In this background, HWRA is appropriate authority to address the issue of effective & efficient regulation & management of Ground Water. This Hon'ble Tribunal, considering reply of CPCB, vide order dated 06.05.2025, has issued notice to Haryana Water Resource Authority.
3. That answering respondent undertakes to comply with the directions passed by this Hon'ble Tribunal.

In view of the submissions made herein above, present reply may kindly be taken on record.



J. P. Singh,
Senior Environment Engineer,
Haryana State Pollution Control Board

Date: 11.09.2025
Place: Panchkula

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AFFIDAVIT

I, J. P. Singh, SEE, Haryana State Pollution Control Board, aged about 52 years do hereby solemnly affirm and state as under:-

1. That in the aforesaid official capacity, I am well conversant with the facts and circumstances of the case, therefore, I am competent to swear this affidavit as authorized representative of Respondent No.1
2. That I have gone through the contents of accompanying reply which has been drafted under my instructions.

J.P. Singh
Deponent

Verification:

Verified at Panchkula on 11 day of September 2025 that the contents of affidavit are true and correct to my knowledge and on the basis of information derived from the official record which I believe to be true and no material fact has been concealed therein.

J.P. Singh
Deponent



11 SEP 2025
ATTESTED
PADAM SINGH
NOTARY PUBLIC,
PANCHKULA